

**NATIONAL COMPANY LAW APPELLATE TRIBUNAL, NEW DELHI**  
**Company Appeal(AT) No. 1207 of 2019**

**IN THE MATTER OF:**

**Mr. Vijaya Kumar** **...Appellant**

**Vs**

**Mr. Gopalsamy Ganesh Babu, Liquidator & Ors.** **....Respondents**

**Present:**

**For Appellant: Mr. Kaushik.N. Sharma, Mr. Himanshu Suman  
and Mr. Sudhanshu Suman, Advocates**

**For Respondents: Mr. Gautam Sinha and Mr. Rajat Choudhary,  
Advocates.**

**ORDER**

**31.01.2020** Learned Counsel for both the sides to be ready on the next date with brief notes showing list of dates and developments in chronological order with link to page numbers on the basis of which the Counsel want to argue the Appeal.

List the Appeal 'for Admission (After Notice)' on **12<sup>th</sup> February, 2020.**

[Justice A.I.S. Cheema]  
Member (Judicial)

[Justice Anant Bijay Singh]  
Member (Judicial)

(Shreesha Merla)  
Member(Technical)

*Akc/Md*